

1	2	3	4	5	6	7	8	9	10	11
26.	A & N Islands	4.79	5.45	5.74	31.27	50.59	7.00	83.88	100.12	106.32
27.	Chandigarh	5.61	4.86	2.00	28.65	51.70	45.91	162.86	150.56	119.62
28.	Dadra & Nagar Haveli	0.85	1.41	1.50	25.15	42.00	46.93	38.72	32.80	35.49
29.	Daman & Diu	4.07	1.77	1.50	26.15	43.05	17.00	25.23	34.36	38.80
30.	Delhi	22.27	30.06	-	97.73	164.00	19.00	1592.11	2011.05	1863.39
31.	Lakshadweep	4.04	1.36	1.50	27.52	53.54	16.71	14.28	17.68	14.52
32.	Pondicherry	1.53	2.11	1.30	10.18	55.04	400.00	92.88	128.28	127.27

**Statement-II**

*Scheme-wise approved outlay for major Centrally Sponsored Schemes under Central Health and Family Welfare sectors during 1997-98*

(Rs. In crore)

1.	National Malaria Eradication Programme	200.00
2.	National Leprosy Eradication Programme	75.00
3.	National Tuberculosis Control Programme	90.00
4.	National Programme for Control of Blindness	70.00
5.	National AIDS Control Programme	100.00
6.	National Family Welfare Programme	1829.35

*[English]***Investment of Foreign Funds**

48. SHRI K.S. RAYADU: Will the PRIME MINISTER be pleased to state:

(a) whether his Ministry propose to play a active role to woo foreign funds for core-sectors;

(b) if so, the action taken in this regard during the last one year; and

(c) the other steps taken to promote investment and trade flows?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI):

(a) Yes Sir, Ministry of External Affairs has been involved in promoting foreign investments into India particularly through our Missions abroad. It recognizes that huge investments are required in infrastructure and core sectors and as such along with the other relevant Ministries places focus on encouraging investments in these sectors.

(b) Wooing and encouraging foreign investors to invest in India is an ongoing effort, the quantification of which over a segmented period may not be feasible. The Ministry's efforts involve publicity, seminars, shows, discussions with business leaders abroad and providing guidance and information to foreign investors at various stages. It

also facilitates contacts with apex chambers and joint venture partners. Our Missions play a major role in this.

(c) Steps to promote investment and trade are in the nature of dissemination of information of India's economic policies and the liberalized economic environment conducive for foreign investments and trade. The steps include distribution of publicity literature, guidance and support to visiting delegations to and from India, facilitating business contacts and providing trade and investment related information and assisting the efforts of our State Governments through our Missions abroad. The Ministry also assists the efforts of the Chambers of Commerce and gives a diplomatic support to the work of other concerned Ministries.

**Rail-link with Dhaka**

49. SHRI CHITTA BASU: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have since taken up the proposal of establishing direct bus service between Dhaka and Calcutta and also direct rail-link between the two countries; and

(b) if so, at what stage does not proposals stand now?

THE MINISTER OF STATE IN THE MINISTRY OF

**EXTERNAL AFFAIRS (SHRIMATI KAMALA SINHA):** (a) and (b) The question of transport between India and Bangladesh including bus service between Calcutta and Dhaka has been raised with the Government of Bangladesh. In this context, it has been decided to hold discussions on a Motor Vehicles Agreement between the two countries.

As far as direct rail link between the two countries is concerned, at present there are four interchange points/routes in operation between India and Bangladesh where only freight traffic is interchanged. There is no proposal for passenger train service between India and Bangladesh.

#### **HUDCO Office at Tripura**

50. **SHRI BAJU BAN RIYAN:** Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether the Government propose to open a regional office of HUDCO in Tripura;
- (b) if so, the details thereof;
- (c) the steps taken by the Government in this regard; and
- (d) the time by which the office is likely to be opened?

**THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU):** (a) to (c) HUDCO decides to open a regional Office depending on requirements of the State. Earlier HUDCO had considered a request from the Government of Tripura for opening a Regional Office in Agartala, HUDCO clarified to the State Government that the existing Regional Office of HUDCO at Guwahati is effectively catering to the requirements of Tripura. However, to develop a closer rapport with the implementing agencies of Tripura, HUDCO is exploring the possibility of establishing a Development Office at Agartala.

(d) The proposal is yet to be approved by the Board of Directors of HUDCO. HUDCO will be advised to consider the matter and take an early decision.

#### **Drinking Water Scheme in Gujarat**

51. **DR. A.K. PATEL:**

**SHRI RATILAL KALIDAS VERMA:**

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) Whether any drinking water scheme has been launched by the Union Government in Gujarat with the help of Netherland Government;
- (b) if so, the details thereof; and
- (c) the details of funds sanctioned and received by the Government of Gujarat so far for the purpose?

**THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U.**

**VENKATESWARLU):** (a) The Government of Gujarat has launched drinking water schemes in Gujarat with funds provided by the Netherlands Government.

(b) The details are as under:-

(i) Lathi-Liliya Regional Water Supply Scheme in district Amreli costing Rs. 728 lakhs with Dutch assistance of Dutch Guilder (DGL) 9,900 million (grant);

(ii) Sami-harij Regional Water Supply Scheme in district Mehsana costing Rs. 2481.20 lakhs with Dutch assistance of DGL 33.750 million (grant) and

(iii) Santalpur Regional Water Supply Scheme in district Banaskantha costing Rs. 1045.60 lakhs with Dutch assistance of DGL 14.210 million (grant).

(c) As per available information, the Government of Gujarat has incurred an expenditure of Rs. 36.93 crores upto September 1996. The Netherlands Government provides assistance to the Government of India at the rate of 85% of the expenditure incurred, i.e. Rs. 31.39 crores.

#### **Bilateral Issues with Neighbours**

52. **SHRI NARAYAN ATHAWALAY:** Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have taken fresh initiatives to resolve several outstanding bilateral issues with our neighbouring countries during the recent years;
- (b) if so, the details thereof; and
- (c) the agenda for action for 1997-98 in normalising and strengthening our relations with neighbouring countries?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMALA SINHA):** (a) to (c)

#### **Nepal and Bhutan:**

The Prime Minister of India paid an official goodwill visit to Nepal from 5-7 June, 1997. This was preceded by the Nepalese foreign Minister's visit to India in August, 1996 and their Prime Minister's visit in February, 1996.

2. The Trade Treaty between India and Nepal which was valid for five years was revised and renewed through exchange of letters on 3 December, 1996. India has agreed to provide access, free of customs duties and quantitative restrictions, to all articles manufactured in Nepal except three group of items, such as alcohol, tobacco and cosmetics. Nepal's request for an additional transit route to Bangladesh via Phulbari was accepted. It was also agreed that the modalities and working arrangements will be decided within two months. The new arrangements would be reviewed six months thereafter.

3. A Memorandum of Understanding was signed during Prime Minister's visit on civil aviation matters. It has been agreed to revise the existing capacity entitlement from 4000